

the population going to be affected by this project;

(c) the steps taken for the rehabilitation of those people; and

(d) the time by which this plant is expected to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir.

(b) Four villages consisting of about 150 families will be affected due to setting up of Kaiga Atomic Power Project.

(c) Compensation amount payable to the affected families towards land acquisition and rehabilitation has been deposited with the Karnataka State Govt. to enable them to rehabilitate the affected families.

(d) The two units of Kaiga Atomic Power Project are expected to be commissioned in the year 1995.

#### **Development of ER & DC as a Regional Electronic Research Centre**

7621. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal to develop the Electronic Research and Development Centre (ER&DC) as a regional electronic research centre.

(b) whether Government propose to take over the Electronic Research and Development Centre;

(c) if so, the steps taken to amend the

rules relating to the Electronic Research and Development Centre suitably in order to expedite the take over process; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Government of Kerala and Department of Electronics (DOE) have mutually agreed to the transfer of administrative control of Electronics Research and Development Centre to DOE.

(c) and (d). Government of Kerala and Department of Electronics are in touch with each other to expedite the process of transfer of Electronics Research and Development Centre to Department of Electronics.

#### **Chakma Refugees**

7622. DR. B.L. SHAILESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the estimated number of Chakma tribals at present seeking refuge in India;

(b) whether the Bangladesh Government have made any move for holding talks with India for the return of these Chakma tribals:

(c) whether any progress has since been made for their return to Bangladesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.NATWAR SINGH): (a) As on February 9, 1988 there were 45,782 Bangladesh

Chakma refugees in camps in Tripura.

(b) to (d). No, Sir. However Government have raised the issue with the Bangladesh Government on a number occasions in an effort to persuade that Government to take the necessary steps which will give the refugees the confidence to return to their homes voluntarily.

**Delhi as Venue for Talks Between  
Kampuchean Prime Minister and Prince  
Sihanouk**

7623. DR. B.L. SHAILESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Delhi is being considered as venue for the next round of talks between the Kampuchean Prime Minister and the prince Sihanouk;

(b) if so, when the talks are likely to be held; and

(c) what mediatory role, India is likely to play during the talks to resolve the situation in Kampuchea?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) and (b). During the talks between Kampuchean Prime Minister and Prince Sihanouk, Delhi was mentioned as one of the possible venues for future talks.

(c) India is in touch with concerned parties to promote the dialogue so as to find a peaceful negotiated solution to the Kampuchean issue.

**Technology Transfer Centre**

7624. DR. B.L. SHAILESH: Will the PRIME MINISTER be pleased to state:

(a) whether the need to establish a technology transfer centre in India on the lines of the India Investment Centre has been recently stressed by a workshop on technology export strategy; and

(b) if so, Government's reaction thereto and whether any action for setting up such a know-how transfer centre is being initiated?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) A workshop in technology export strategy was organised by the Indian Institute of Foreign Trade in Association with the Ministry of Science and Technology on 10th March, 1988. One of the suggestions made by a participant in the workshop is to create a Technology Transfer Centre on the lines of India Investment Centre.

(b) The functions of a Technology Transfer Centre in the country are now being carried out by several established organisations and agencies; and there is no proposal currently under consideration to set up a new Technology Transfer Centre. Technology Policy Statement (1983) has stressed the need for Technical cooperation among developing countries. New measures evolved to meet this objective will receive encouragement and support of the Government.

**Armed Escort to Vehicles Between  
Siliguri and Rangpo**

7625. SHRIMATI D.K. BHANDARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Sikkim had requested for provision of army escort and army protection for movement of Sikkim